

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**  
**CP(C) 180/00069/2018**

**in**

**Original Application No. 180/00496/2018**

**Friday, this the 18<sup>th</sup> day of September, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**

**Hon'ble Mr. K.V. Eapen, Administrative Member**

M.Chandran, aged 62 years

S/o.Kuttinadi, GDSMD, Pullipadam

PO, Manjeri Division, residing at

'Myladi House', Pullipadom P.O

Mampad, Manjeri 6767542 ..... Petitioner

**(By Advocate : Mr.Shaffik M.A)**

**V e r s u s**

1. Mr.A.N.Nanda, age 58 years,  
S/o.Radhakant Nanda, Secretary  
Department of Posts, Ministry of  
Communications, Sanchar Bhavan  
New Delhi 110 066
  
2. Mr.K.V.Anilkumar  
Age: Not known  
Fathers name; Not known to the petitioner  
Superintendent of Post Offices  
Manjeri Division  
Manjeri 676 121 ..... Respondents

**(By Advocate : Mr.Thomas Mathew Nellimoottil)**

This application having been heard on 18.9.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

When the matter came up for consideration, learned counsel for the petitioner submits that the respondents have complied with the order of this Tribunal and the petitioner has filed another O.A challenging the order passed against him in a disciplinary matter. Hence the **CP(C) is closed.** Notice, if any, stands discharged.

**(K.V. EAPEN)**

**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**

**JUDICIAL MEMBER**

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**List of Annexures**

Annexure P1 - A true copy of the order dated 22.6.2018 of this Tribunal in Original Application No.180/00496/2018.

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